

[English]

**Import of Darnia**

6460. SHRI RAM SAJIWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether Drugs Controller of India has refused permission for the import of Darnia Plant, a combination of Homeopathic drugs, in May, 1987

(b) whether in spite of lack of permission Darnia plant was imported in October, 1987 and is being sold freely in the country, and

(c) whether Government are aware that this combination violates the Drugs and Magic Remedies Act, if so what action has been taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)  
(a) Yes, Sir. Permission for import of Darnia plant and not Darnia plant was refused to M/s Associated Agencies, Delhi in March 1987 and not in May 1987

(b) The import of Darnia plant was permitted in October 1987 after receipt of necessary clarification from the importer

(c) A consignment of Darnia plant was imported in October, 1987 by M/s Associated Agencies through Bombay Port. Some of the claims made in the package insert accompanied with this drug contravened the provisions of the Drugs and Magic Remedies (Objectionable Advertisement) Act and Rules. The firm was therefore asked to delete the objectionable claims on the package insert. The consignment was released after the firm deleted the objectionable claims from the package insert.

[Translation]

**Taskari Bhi Hoti Hai Anath Bachon Ki**

6462. SHRISARJUPARASAD SAROJ: Will the Minister of WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Taskari bhi hoti Hai Anath Bachon Ki" appearing in the 'Jansatta' dated 10 April 1990;

(b) if so, the details of action being taken by Government in this regard;

(c) whether Government propose to look into the problems of the children in S O S. children's villages at Anangpur (Faridabad) and at other places to ascertain the total number of children there three years before and at present and the number of children who had to leave those children's villages, and

(d) the action being taken by Government to check exodus of children and against the persons responsible for this malpractice?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA) (a) to (d). The information is being collected and will be laid on the Table of the House

[English]

**Jute Boxes for Packaging**

6463 SHRI T. BALA GOUD  
SHRIMATI J. JAMUNA  
SHRI B.N. REDDY:  
SHRI K.S. RAO.

Will the Minister of TEXTILES be pleased to state